

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref No. PDD-legal/98/2021-01-PDD dated 31.08.2021

**GOVERNMENT ORDER NO:- 4398 - JK (LD) of 2021**  
**DATED:- 07 - 09 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government,

Dated:- 07 - 09 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

Annexure to the Government Order No. 4398 JK(LD) of 2021 dated 07.09.2021

S. No	Case No & Title	OIC
1.	CFA/22/2007 State of J&K v/s Parbhat Singh and others.	Sh.Nasir Hussain Executive Engineer
2.	OWP/1238/2016 Ghulam Mohd. v/s State of J&K and others	
3.	WPC/3653/2019 Preeto Devi v/s State of J&K and others	
4.	WPC/2081/2020 Khushlaya Devi v/s State of J&K and others	
5.	OWP/ 394/2010 Jamal-Ud-Din Gujjar v/s State of J&K and others	
6.	CPOWP/122/2010 Hanifa Begum v/s State of J&K and others	
7.	OWP/749/2018 , WP/1426 Rasila Begam v/s State of J&K and others	P.D . Singh Executive Engineer
8.	OWP/1574/2018 Harjeet Singh v/s State of J&K and others	
9.	OWP/212 M/s Shushul Automobiles v/s State of J&K and others	
10.	SWP/79/2012 Arti Devi v/s State of J&K and others	
11.	WP © 3195/2019 M/s Raks Food Pvt Ltd v/s State of J&K and others	
12.	OWP/1648/2014 Preety Day Apartments & other v/s State of J&K and others	
13.	OWP/1345/2015 MP No. 1/2015 Javid Ahmed Shawl.	
14.	OWP/343/2018 Joginder Koul v/s State of J&K and others	
15.	CPOWP/206/2018 in OWP /563/2005 Jatinder Singh v/s H.K Singh & Other	
16.	CPOWP /300/2018 in OWP /1572/2018 Ravi Kant & Other v/s State of J&K and others	
17.	WP© /1428/2020 Sushkala & Others vs U.T of J&K Others.	

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18.	OWP /634/2016 Rakesh Kumar v/s State of J&K and others
19.	Mubasher Hussain vs U.T of J&K & Others .
20.	OWP /811/2012 Sonia Devi Alias v/s State of J&K and others
21.	Appeal Chandeeep Singh v/s State of J&K and others
22.	CJM Court Suit Jehlum Resorts v/s State of J&K and others
23.	CJM Court Suit Ladha Singh v/s State of J&K and others
24.	Addl. District Judge Civil Suit Jagdev Singh v/s State of J&K and others
25.	Ld. Chief Judicial Magistrate Court Suit New Himalayan Stone Crusher v/s State of J&K and others
26.	CJM Court Suit Shalinder Vaid S/o Sh. Joginder Vaid v/s State of J&K and others
27.	CJM Court Petition Jasbir Singh Anand v/s State of J&K and others & ms ethicare Labs
28.	Lower Court Learned Addl. District Judge Court Mohd Sadiq vs Mohd Yaseen Khan
29.	Asstt, Labour Commissioner Court Case Farid Ahmed S/o Noor Hussain R/o village ratti sarari jammu ( daily wager workers ) vs commissioner Secretary PDD.
30.	Lower Court Learned Pr, District judge court M.S Jamwal v/s State of J&K and others Civil Suit 124/Civil, 24.10.2018
31.	Civil Suit Rajesh Gupta v/s State of J&K and others
32.	3rd Additional Munsiff jammu Case Nilamber

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	Khullar vs Harpal Singh & Anr	
33.	OWP/1637/2019 Vinod Kumar v/s State of J&K and others	
34.	OWP /70/2014 Inhabitant of Panhayat Halqa Sunjwan v/s State of J&K and others	
35.	CJM Court Suit Prem Kumar Lamba v/s State of J&K and others	
36.	CJM Court SUIT CASE M/s K.C Cold Storage 7 Ice Factory v/s State of J&K and others	
37.	CJM Suit case M/s Raj Kiran Raina v/s State of J&K and others	
38.	WP (C)No. 58/2019 M/s Jammu Paper Pvt Ltd v/s State of J&K and others	
39.	Owp 590/2013 CMA / 793/2013 M/s Shree Guru Kripa Alloyes Pvt Ltd v/s State of J&K and others	
40.	OWP 1417/2014 CMA 1918/2014 Jammu International Oil Mills v/s State of J&K and others	
41.	WP( C) No. 1281/2020 Amrit Kour & anr. Vs U.T of J&K & Others .	
42.	OWP 323/2008 Bank of Baroda vs j&k State Industrial Development Corporation & ors.	
43.	OWP 1160/2018 & MP No. 1/2018 Prithipal Singh S/o Bachan Singh v/s State of J&K and others	
44.	OWP 1212/2015 Oriental Stone Crusher Belicharana v/s State of J&K and others	
45.	CMP 1971/2011 in OWP 905/2011 M/s ACR Foods Pvt Ltd v/s State of J&K and others	
46.	OWP 44/ 2009 M/s Unico leather Products Ind v/s State of J&K and others	

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47.	OWP / 1258/2011 Gurjeet Kumar v/s State of J&K and others	
48.	OWP / 570/2013 & CMA 770/2013 R.C Biscuits & Confectionary	
49.	Special Tribune Court Suit M/s Narabada Steels Ltd v/s State of J&K and others	
50.	Lower Court Ld sub judge CJM M/s Kulwant Singh vs Chief Secretary and Others.	
51.	Lower Court Ld sub judge CJM M/s janta Roller Flour Mill vs U.T of J&K Though Commissioner Secretary	
52.	Asstt, Labour Commissioner Court Case M/s Sham Lal v/s State of J&K and others	
53.	J&K Human Right Commission Complaint filed Shiv Ram v/s State of J&K and others	
54.	OWP /192/2004 Manjeet Kour v/s State of J&K and others	
55.	OWP / 183/2016 & MP / 01/2016 Ashok Kumar vs State Pollution Control Board & others .	
56.	OWP 213/2015 M/s Koushal Agro Food product through Smt. Neena Gupta v/s State of J&K and others	
57.	OWP 954/2007 Smt. Charanjeet Kour v/s State of J&K and others	
58.	WP© / 1144/2021 Rohit Kumar Sharma vs U.T of J&K and others.	
59.	CCP(S) 455/ 2019 in OWP / 569/2019/ Arun Tandon vs Sudhir Gupta	
60.	CPOWP/ 571/2019 in WPC / 2167/2019 Balbir Singh vs Sudhir Gupta & Other	
61.	CPOWP / 355/ 2019 in SWP / 2293/2018 Satpaul & other	

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	vs Sh, Hardesh Kumar & others.	
62.	CPOWP / 573/ 2019 in SWP / 2558/2018 IA / 01/ 2018 Subash Chander v/s State of J&K and others	
63.	CPOWP / 356/2019 in SWP / 2304/ 2018 Joginder Paul & Other vs Hirdesh Singh 7 Other	
64.	SWP / 133/ 2015 Rashid Ahmed v/s State of J&K and others State & other .	
65.	OWP / 326/2010 Ashok kumar	
66.	SWP / 2986/2014 Darshan Kumar v/s State of J&K and others	
67.	SWP / 1390/ 2014 Rajinder Koul v/s State of J&K and others	
68.	SWP / 241/2011 Bari Ram Sharma & Other	
69.	SWP / 1011/2012 CNP No. 1422/2010 Chaman Lal Gupta v/s State of J&K and others	
70.	SWP / 1061/ 2015 Narian Dutt v/s State of J&K and others	
71.	SWP / 78/2006 LPASW / 17/2014 Ashok Kumar Sharma vs Sh, A.K Mehta & Other	
72.	SWP / 311/2018 Gurdeep Singh & anr vs Asgar Ali & Ors.	
73.	SWP / 1240/2018 Rashpal Chand and Ors. v/s State of J&K and others	
74.	CPOWP / 85/2016 Sharda Kumari & Other vs Shwikh Gul Ayaaz & Ors.	
75.	SWP / 1184/2016 & MP 01/2016 Rattan Chand v/s State of J&K and others	
76.	SWP / 2435/2012 Girdhari Lal v/s State of J&K and others	
77.	SWP No. 584/2016 MP No. 01/2016 Sh. Bachan Singh v/s State of J&K and others	<b>Sh. Surinder Kumar Executive Engineer</b>
78.	OWP No. 1303/2016 Ranvinder Kumar v/s State of J&K and others	

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79.	SWP No. 1738/2017 CPOWP No. 735/2017 Subash Chander v/s Dheeraj Gupta & other	
80.	WP© No. 15/2019 Sunaina Sharma D/o Sh. Radhey Ram ( DW)	
81.	Civil suit title Yash Singh and another vs U.T of j&k and other	
82.	SWP No. 435/2016 contempt No. 396/2017 Sh. Dilawar Singh S/o Sukhdev Singh and Sh. Nalesh Kumar.	
83.	OWP No. 1516/2016 Rayees Ah Naikoo vs India Railways Corporation & Other	
84.	case no. 200184/2019 CNR No. JKJM020048302019 Tarsem Sapolia S/o Dhani Ram R/o Villag Seri Pandita Tehsil Bhalwal jammu.	
85.	SWP No. 1335/2010 Sh. Suresh Kumar S/o Sh. Ram Parkash R/o Talab tillo	
86.	Regional Research Labortary vs jammu Municipal Coporation & Other	
87.	CPSW No. 739/2019 in WP© NO. 3710/2019 Gulzar Singh	<b>Sh. Sanjeev Kumar Pandoh Executive Engineer</b>
88.	OWP No. 2628/2019 Ahmed Din v/s State of J&K and others	
89.	OWP No. 634/2016 Rakesh Kumar	
90.	OWP No. 1187/2014 Renu Bala v/s State of J&K and others	<b>Sh. Romesh Raina Executive Engineer</b>
91.	OWP No. 359/2017 Sureshta Devi v/s State of J&K and others	
92.	OWP No. 2333/2018 Shakuntlaa Devi v/s State of J&K and others	
93.	OWP No. 552/2016 Suram Singh v/s State of J&K and others	
94.	OWP No. 434/2020 Sagar Singh v/s State of J&K and others	

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95.	OWP No. 585/2014 Dazy Arara v/s State of J&K and others		
96.	OWP No. 1515/2014 Sh. Vijay Kumar v/s State of J&K and others	<b>Sh. Anil Gupta Executive Engineer</b>	
97.	WP© 3360/2019 Naseema Begum v/s State of J&K and others		
98.	OWP No. 2522/2018 Mauju v/s State of J&K and others		
99.	WP(C) No. 189/2021 Rattan Chand vs U.T of J&k PDD.		
100.	OWP No. 1713/2017 Sanjeev Sharma v/s State of J&K and others M/s Baba Ambo Stone Crusher ii) OWP No. 1462/2018 Subash Chander vs H.K Singh		
101.	OWP No. 2014 Jugal Kishore Gupta v/s State of J&K and others		
102.	WP( C) No. 41/2019 Inhabitants of Village Saddal vs State of J&K and others		
103.	OWP No. 1496/2012 Ashok Kumar v/s State of J&K and others		<b>Sh. Roshan Pal Executive Engineer</b>
104.	MA No. 163/2005 Hafiza Bano v/s State of J&K and others		
105.	OWP No. 509 / 2011 Rajni Devi v/s State of J&K and others		
106.	OWP No. 508/2011 Rakeshma Devi v/s State of J&K and others		
107.	SWP No. 1632/2013 Rattan Chand v/s State of J&K and others		
108.	SWP No. 1629/2013 Amar Nath v/s State of J&K and others		
109.	SWP No. 2114/2017 Paras Ram v/s State of J&K and others		
110.	SWP No. 2222/2014 Suram Singh v/s State of J&K and others		
111.	SWP No. 1529/2011 Karnail		

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	Singh v/s State of J&K and others	
112.	SWP No. 1547/2011 Kaka Ram v/s State of J&K and others	
113.	SWP No. 2913/2010 Krishna v/s State of J&K and others	
114.	OWP No. 1140/2018 Arshad Begum v/s State of J&K and others	<b>Sh. Narottam Kumar Executive Engineer</b>
115.	OWP No. /2276/2018 Jameela Bibi v/s State of J&K and others	
116.	OWP No. 303/2014 CMA No. 365/2014 Tulsi Dass v/s State of J&K and others	
117.	FA/25/2009 xen Rajouri v/s Mohd Tafail	
118.	OWP/ 1343/2017 Pushwinder Singh v/s State of J&K and others	
119.	OWP No. 641/2017 Khem Raj v/s State of J&K and others	
120.	OWP No. 1197/2016 Mond Ali v/s State of J&K and others	
121.	OWP No. 2248/2018 Sham Dev Singh v/s State of J&K and others	
122.	OWP No. 1366/2020 Rakesh Kumar Khajuria vs U.T of J&K	
123.	SWP No. 336/2017 Rakesh Kumar v/s State of J&K and others	
124.	SWP No. 283/2015 Kaka Ram v/s State of J&K and others	
125.	SWP No. 1258/2014 Sameer Sharma v/s State of J&K and others	
126.	SWP No. 432/2014 CMA No. 614/2014 Raj Kumar v/s State of J&K and others	
127.	WP© No. 3151/2019 Mohd Razaq v/s State of J&K and others	
128.	Conc/24/2019 Mohd Shakoor v/s State of J&K and others	
129.	WPC No. 628/2020	

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	Rotesh Kumar v/s State of J&K and others	
130.	OWP No. 1089/2011 CMP No. 1508/2011 Mohan Singh v/s U.T & Ors	
131.	WPC No. 2327/2019 Iftkar Ahmed v/s State of J&K and others	
132.	WPC No. 2340/2019 Yudhvir Singh v/s State of J&K and others	
133.	WPC No. 2341/2019 Janak Singh v/s State of J&K and others	
134.	WPC No. 2427/2019 Sh. Abdul Aziz S/o Mohd Zamar R/o Bhattian Tehsil Thanamandi Distt Rajouri v/s State of J&K and others	<b>Sh. Hassan Mohan Executive Engineer</b>
135.	OWP No. 646/2019 Mohd Sharif S/o Atta Monu R/o Rajnagar Budhal Distt Rajouri	
136.	SWP No. 925/2015 Miss Rubina Akter D/o Mohd Rafil R/o Dandasar Teshil Nowshera Distt Rajouri	
137.	Sakina Bi ( Execution) District Judge Poonch	<b>Sh. Mohd Irshad Executive Engineer</b>
138.	CCPS No 333/2020 Muneer Hussain vs State of J&K and others	
139.	CPSW No 28/2021 titled Mohd Maroof v/s State Mendhar	
140.	CPSW No 673/2018 titled Zakir Hussain Shah vs State of J&K and others	
141.	CCPS No 16/2020 titled Mohd Farooq & Other	
142.	CPSW No 109 of 2017 Manzoor Hussain & Other	
143.	OWP No 338/2017 Ghulam Mustafa v/s State of J&K and others	
144.	WP( C) No. 2362/2019 Viashno Devi v/s State of J&K and others.	<b>Sanjeev Mohan Dutta Executive Engineer</b>
145.	CPSW No 746/2019 titled Ricky Kumar v/s State of J&K and others	

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146.	CPSW No 467/2018 titled Parseeno Devi vs Hirdesh Kumar Singh and others	
147.	CCP(S) 356/2019 titled Joginder Paul vs Hirdesh Kumar and others	

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